

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)

VOLUME XI TO XIII

FIFTH SESSION OF THE FOURTEENTH LOK SABHA

July 25, 2005 to August 30, 2005

Sravana 03, 1927 (Saka) to Bhadrapada 08, 1927 (Saka)



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NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order : Part I-SUBJECT INDEX; PART II-NAME INDEX. At the end of every entry, the Debate number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

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Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s). Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M.	—	Adjournment Motion
C.A.	—	Calling Attention to Matter of Urgent Public Importance
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Consid. & Pass	—	Consideration & Adoption Stage of a Bill
DUR 193	—	Discussion Under Rule 193
MUR 377	—	Matter Under Rule 377
PLT	—	Papers Laid on the Table
Res.	—	Resolution
St.	—	Statement

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- Need to ensure compliance of labour laws by MNCs functioning in India (MUR 377)**
(Deb. 11, Vol. XII, 08-08-2005)
Col. 532
- Need to Ensure Early Payment of Crop Insurance Dues to the Farmers in Amreli Pariiametary Constituency, Gujarat (MUR 377)**
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Col. 50-51

- Need to ensure safety of Stamp papers lying at Nasik road railway station for onward transport to various destinations in the country (MUR 377)**
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- Need to ensure social security measures for workers engaged in cashew, coir, plantation, fisheries and other unorganized sectors in Kerala and other parts of the country (MUR 377)**
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Col. 529-30
- Need to ensure strict compliance of rules enacted for regulating lottery business in Maharashtra and other parts of the country (MUR 377)**
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Col. 474
- Need to ensure supply of Gas by GAIL from Jagdishpur to Haldia in West Bengal (MUR 377)**
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- Need to ensure uninterrupted gas supply from GAIL to various industrial units in Nagapattinam parliamentary constituency, Tamil Nadu (MUR 377)**
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- Need to establish a Horticulture University in North Kerala (MUR 377)**
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- Need to expedite availability of credit cards to the farmers through nationalized banks in Madhya Pradesh and Rajasthan (MUR 377)**
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Col. 428-29
- Need to Expedite Completion of Basohli-Bani-Badharwah Road in Jammu and Kashmir (MUR 377)**
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Col. 51
- Need to expedite construction of a second bridge on River Chenab at Akhnoor, Jammu and Kashmir (MUR 377)**
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Col. 613-14
- Need to expedite construction of new Railway Line between Puntamba and Shirdi besides doubling of Daund-Bhigwan and Manmad-Daund Railway Line in Maharashtra (MUR 377)**
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- Need to Expedite long pending proposals for conversion of State Highways into National Highways in Mahabub Nagar Parliamentary Constituency, Andhra Pradesh-(MUR 377)**
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- Need to expedite setting up of an All India Institute of Medical Sciences at Patna, Bihar (MUR 377)**
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- Need to expedite setting up of Centre for sale of Agricultural Products under National Horticulture Mission at Patna (MUR 377)**
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- Need to expedite the relief and rehabilitation measures in landslides-affected Uttar Kashi district of Uttaranchal (MUR 377)**
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- Need to expedite the setting up of Kayamkulam Fishery Harbour in Kerala (MUR 377)**
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Col. 61-62

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- Need to extend the Eighth Bipartite Pay Revision settlement to Regional Rural Banks (RRB) at par with Commercial Banks (MUR 377) (Deb. 19, Vol. XII, 22-08-2005) Col. 523
- Need to fill up the vacancies in Supreme Court and all the High Courts for speedy disposal of pending cases (MUR 377) (Deb. 14, Vol. XII, 11-08-2005) Col. 321
- Need to formulate policies for the development of the country based on indigenous resources (MUR 377) (Deb. 2, Vol. XI, 26-07-2005) Col. 631-632
- Need to give status of telecom district to Bokaro in Jharkhand (MUR 377) (Deb. 19, Vol. XII, 22-08-2005) Col. 520-21
- Need to grant approval to Kehmil multipurpose project in J&K (MUR 377) (Deb. 8, Vol. XI, 03-08-2005) Col. 548
- Need to grant environmental clearance to the pending Irrigation projects of Andhra Pradesh (MUR 377) (Deb. 17, Vol. XII, 17-08-2005) Col. 479
- Need to grant mini-AIIMS status to Sarojini Naidu Medical College, Agra, Uttar Pradesh (MUR 377) (Deb. 11, Vol. XII, 08-08-2005) Col. 530-31
- Need to grant Rs. 800 crores for urban renewal programmes in Mumbai, Maharashtra (MUR 377) (Deb. 24, Vol. XIII, 30-08-2005) Col. 65-66
- Need to implement 'Swajaldhara' Project in Chail Parliamentary Constituency, Uttar Pradesh with a view to solve drinking water problem in the region (MUR 377) (Deb. 21, Vol. XIII, 24-08-2005) Col. 473
- Need to implement canal projects on river Ganga at Allahabad, Uttar Pradesh with a view to solve irrigation and drinking water problem in Chail Parliamentary Constituency (MUR 377) (Deb. 9, Vol. XI, 04-08-2005) Col. 367
- Need to include all the villages in Parbani district, Maharashtra under the Jurisdiction of Parbhani Postal district for the convenience of the people (MUR 377) (Deb. 24, Vol. XIII, 30-08-2005) Col. 63-64
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- Need to increase the amount of medical allowance being given to retired Central Government Employees in Utranchal (MUR 377) (Deb. 8, Vol. XI, 03-08-2005) Col. 541

- Need to increase the percentage of reservation provided to Banjara and other Nomadic tribes for their socio-economic and educational upliftment (MUR 377)
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Col. 480
- Need to install good quality India Marka hand Pumps in Unnao Parliamentary Constituency, Uttar Pradesh to solve acute drinking water problem in the region (MUR 377)
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- Need to introduce a D.M.U. service between Alwar and Delhi (MUR 377)
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- Need to introduce a Metro Rail service in Jaipur, Rajasthan (MUR 377)
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- Need to introduce a scheme for procurement of copra by NAFED at remunerative price in Tamil Nadu and other Southern States of the Country (MUR 377)
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- Need to introduce a superfast train between Jaunpur and Mumbai (MUR 377)
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- Need to introduce a train from Bijnore to Lucknow and provide hydraulic gates at railway crossing in Bijnore Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 23, Vol. XIII, 29-08-2005)
Col. 61-62
- Need to introduce an express train between Manmad and Tirupati via Parbhani and Sikanderabad (MUR 377)
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- Need to introduce international flights of Air India and Indian Airlines between Hyderabad and Hong Kong (MUR 377)
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- Need to introduce more Air India flights on gulf route with a view to solve the problems being faced by passengers going to Gulf countries (MUR 377)
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- Need to issue order of Delimitation Commission regarding delimitation of the Assembly and Parliamentary Constituency of the union territory of Pondicherry (MUR 377)
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- Need to lay a new railway line on Ujjain Agar-Soyat-Jhalawar-Ramganj Madisector (MUR 377)
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- Need to look into the incident of non-implementation of labour laws by Honda Motorcycles and Scooters India Ltd. (MUR 377)
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- Need to maintain full-fledged cattle farms in Ongole, Andhra Pradesh for breeding Ongole Bull (MUR 377)
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- Need to observe cease-fire ground rules by security forces in Manipur (MUR 377)
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- Need to open a computerized railway reservation counter at Rath in Hamirpur Parliamentary constituency, Uttar Pradesh and provide civic amenities at the nearby railway stations (MUR 377)
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- Need to open a Kendriya Vidyalaya at Maharajganj in Siwan district, Bihar (MUR 377)**
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Col. 369-70
- Need to open a Kendriya Vidyalaya in Patan District, Gujarat (MUR 377)**
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- Need to open a Navodaya Vidyalaya in Hamirpur, Uttar Pradesh (MUR 377)**
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- Need to open a Railway residential school at Manjhi in Saran district, Bihar (MUR 377)**
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- Need to open Technical Education Institutes in Phulbani Parliamentary Constituency, Orissa for the benefit of tribal population (MUR 377)**
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- Need to open the closed railway gate of outward goods shed at Shimla Extension Railway Station, Himachal Pradesh (MUR 377)**
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- Need to open the office of Railway Recruitment Board in Bilaspur, Chhattisgarh (MUR 377)**
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- Need to permit cashew growers of Andhra Pradesh to continue with the existing technology of roasting seed through drum roasting system (MUR 377)**
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Col. 438-39
- Need to prepare and implement a time-bound action plan for the development of villages in Chandigarh (MUR 377)**
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Col. 522
- Need to probe into the continuous depletion of Gangotri glacier in Himalayas (MUR 377)**
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Col. 62
- Need to promote Mahua based small scale industries in Gondia and other districts of Maharashtra with a view to provide employment in the region (MUR 377)**
(Deb. 7, Vol. XI, 02-08-2005)
Col. 406-07
- Need to promote Organic Model Farming in Darjeeling and Include the region in the centrally sponsored scheme (MUR 377)**
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Col. 362
- Need to protect the Silk Industry of Eastern Uttar Pradesh by imposing higher duty on imported silk (MUR 377)**
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Col. 426-27
- Need to provide 20 per cent bonus to tea garden workers in Assam with a view to check labour unrest in the State (MUR 377)**
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Col. 439-40
- Need to provide adequate financial assistance to the Government of Maharashtra for providing relief to the people affected by floods in the State (MUR 377)**
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Col. 64

Need to provide adequate funds for improvement of National Highway No. 34 in Murshidabad district, West Bengal (MUR 377)
(Deb. 20, Vol. XII, 23-08-2005)
Col. 329

Need to provide basic amenities at Naimisaranya in Misrikh Parliamentary Constituency, Uttar Pradesh with a view to promote tourism and pilgrimage in the year (MUR 377)
(Deb. 24, Vol. XIII, 30-08-2005)
Col. 63

Need to provide basic amenities in Sultanganj Bihar and developing it as a place of religious and historical importance (MUR 377)
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Col. 54-55

Need to provide better facilities to FCI workers, particularly in Kerala (MUR 377)
(Deb. 20, Vol. XII, 23-08-2005)
Col. 324

Need to provide better infrastructural facilities at proposed Indira Gandhi National Park and Wild Life Sanctuary in Pollachi, Coimbatore district, Tamil Nadu (MUR 377)
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Col. 330

Need to provide Canteen Stores Departments facilities to retired paramilitary forces in Garhwal Parliamentary Constituency, Uttaranchal (MUR 377)
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Col. 626

Need to provide Central assistance to the Government of Orissa for providing relief to the people affected by drought in South Orissa (MUR 377)
(Deb. 8, Vol. XI, 03-08-2005)
Col. 537

Need to provide diesel to farmers at subsidized rates (MUR 377)
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Col. 323

Need to provide environmental clearance to the pending projects of Karnataka Government (MUR 377)
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Col. 620-21

Need to provide financial assistance to the Government of Madhya Pradesh for providing relief to the people affected by heavy rains in the State (MUR 377)
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Col. 526

Need to provide financial assistance to the Government of Rajasthan with a view to solve drinking water problem in the State (MUR 377)
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Col. 527-28

Need to provide financial assistance to the Government of Uttar Pradesh for reconstruction of a bridge on Malanga drain linking Jhansi-Kanpur-Mumbai National Highway in Jalaun Parliamentary constituency (MUR 377)
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Col. 430

Need to provide funds and implement the Hogenakkal Integrated Drinking Water Project in Dharmapuri District of Tamil Nadu with a view to solve acute drinking water problem in the region (MUR 377)
(Deb. 21, Vol. XIII, 24-08-2005)
Col. 475-76

Need to provide permanent Shelters for tsunami affected people in Tamil Nadu and Andaman and Nicobar Islands (MUR 377)
(Deb. 8, Vol. XI, 03-08-2005)
Col. 539-40

- Need to provide relief to the farmers whose crops have been affected due to erosion caused by river Gomti in Haliapur and Jagdishpuri in Sultanpur district (MUR 377)**
(Deb. 17, Vol. XII, 17-08-2005)
Col. 483
- Need to provide special economic package to Himachal Pradesh for its all-round development (MUR 377)**
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Col. 477
- Need to provide special package for Industrial Development in Bihar (MUR 377)**
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- Need to provide special package to Chhattisgarh for maintaining its forest based economy (MUR 377)**
(Deb. 23, Vol. XIII, 29-08-2005)
Col. 56
- Need to provide special package to the Government of Uttar Pradesh to meet the imminent threat posed to the villages on the banks of river Ghagra, in Salempur Parliamentary Constituency due to rise in its water level (MUR 377)**
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Col. 482
- Need to provide stoppage of Howrah-Bhubaneshwar Dhaulī Express at Contai Road Station under Kharagpur Division of South Eastern Railways (MUR 377)**
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Col. 472-73
- Need to provide stoppage to important trains and computerized reservation facility at Nagina, Bijnore district, Uttar Pradesh (MUR 377)**
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Col. 533
- Need to provide telephone connections to waitlisted subscribers in Balasore and other areas of Orissa (MUR 377)**
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- Need to provide voting rights to Non-Resident Indians (MUR 377)**
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Col. 617
- Need to raise an Ahirwal Regiment in Indian Army (MUR 377)**
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Col. 470
- Need to reduce the premium charged on Crop Insurance Scheme in Amreli Parliamentary Constituency (MUR 377)**
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Col. 427-28
- Need to release additional funds to the Government of Himachal Pradesh for providing relief to the people affected by floods (MUR 377)**
(Deb. 11, Vol. XII, 08-08-2005)
Col. 523—34
- Need to release adequate funds for speedy completion of Keonjhar-Daitari-Banspani Railway Section in Orissa (MUR 377)**
(Deb. 17, Vol. XII, 17-08-2005)
Col. 480-81

- Need to release commemorative stamp on the birth centenary of Dr. Soundram, a freedom fighter, falling on 18th August, 2005 (MUR 377)**
(Deb. 17, Vol. XII, 17-08-2005)
Col. 477-78
- Need to release more funds for early completion of Kottur-Narihara railway line Projects (MUR 377)**
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Col. 53
- Need to release more funds for providing relief to the people affected by severe floods in Southern Gujarat (MUR 377)**
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Col. 614
- Need to reopen the park at Eden Garden, Kolkata for general public (MUR 377)**
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Col. 620
- Need to repeal 'Dramatic Performance Act, 1876' with a view to protect the interest of dramatists in the country (MUR 377)**
(Deb. 16, Vol. XII, 16-08-2005)
Col. 431
- Need to rescind the order withdrawing relaxation of height being given to the candidates from Uttaranchal for recruitment in Army (MUR 377)**
(Deb. 16, Vol. XII, 16-08-2005)
Col. 429
- Need to restart gauge conversion work on Chhapra-Kaptanganj-Thave-Siwan rail line (MUR 377)**
(Deb. 20, Vol. XII, 23-08-2005)
Col. 327-28
- Need to restart Tata-katihar link railway service and introduce a new super fast train between Tata Nagar and Patna (MUR 377)**
(Deb. 16, Vol. XII, 16-08-2005)
Col. 433-34
- Need to restore the arrangement of seat reservation in Puja Express for passengers commuting on Rewari-Jaipur route (MUR 377)**
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Col. 539
- Need to restore the recognition of Medical Colleges de-recognised due to shortage of teachers (MUR 377)**
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Col. 435
- Need to resume plying of Mahanadi Express on Betul-Nagpur-Bilaspur route (MUR 377)**
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Col. 542
- Need to retain the office of National Savings Organisation at Ahmedabad, Gujarat (MUR 377)**
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Col. 625
- Need to review allocation of slots for programmes being telecast by Doordarshan Kendra, Kolkata with view to maximizing revenue earnings by the Kendra (MUR 377)**
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Col. 61
- Need to Review the decision for delimitation of seats in the legislature of Uttaranchal based on Census of 2001 (MUR 377)**
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Col. 58
- Need to review the decision making use of seat belt compulsory to front sitters in vehicles in Delhi (MUR 377)**
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Col. 477-78
- Need to review the procedure being followed for awarding contract of pantry car in trains by IRCTC limited (MUR 377)**
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Col. 60-61

- Need to run Bhubaneswar Rajdhani Express daily and also introduce a pair of Rajdhani Express train between Hazrat Nizamuddin and Bhubaneswar via Cuttack (MUR 377)**
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Col. 59
- Need to Safeguard the Interest of the Country from Patenting of Rice by Certain Foreign Companies (MUR 377)**
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Col. 477
- Need to sanction adequate funds for providing relief to the coconut growers in Karnataka affected by coconut disease NWSIPEEDE (MUR 377)**
(Deb. 2, Vol. XI, 26-07-2005)
Col. 632
- Need to sanction Central Freedom Fighter Pension to those who participated in Goa Freedom Struggle (MUR 377)**
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Col. 56-57
- Need to sanction Kanigiri Water Supply Scheme in Ongole Parliamentary Constituency, Andhra Pradesh (MUR 377)**
(Deb. 21, Vol. XIII, 24-08-2005)
Col. 469-70
- Need to sanction special economic package to the State of Gujarat to check the recurring drought in North Gujarat (MUR 377)**
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Col. 623-24
- Need to send a Central team to check Illegal mining of coal in Chatra Parliamentary Constituency, Bihar and also reopen closed mines in the region (MUR 377)**
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Col. 368
- Need to set up 6th Pay Commission for revision of pay scales and emoluments of Central Government employees (MUR 377)**
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Col. 525-26
- Need to set up a Burns Ward at ESI Hospital in Sivakasi Parliamentary Constituency, Tamil Nadu (MUR 377)**
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Col. 412
- Need to set up a Food Processing with cold storage facility in Chamrajanagar Parliamentary Constituency, Karnataka (MUR 377)**
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Col. 529-30
- Need to set up a Modern Science City and a Planetarium in Chandigarh (MUR 377)**
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Col. 52-53
- Need to set up a National Commission for the Welfare of Banjara Community in the country (MUR 377)**
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- Need to set up a new fertilizer plant of Fertilizer Corporation of India Limited at Gorakhpur, Uttar Pradesh (MUR 377)**
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Col. 365-66
- Need to set up an All India Institute of Medical Sciences at Madurai, Tamil Nadu (MUR 377)**
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Col. 542-43
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- Need to simplify tax regime in the interest of trading community (MUR 377)**
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Col. 427
- Need to solve the problems being faced by farmers in the border areas of Ferozpur Parliamentary Constituency, Punjab (MUR 377)**
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Col. 328-29
- Need to start work for construction of a bypass on National Highway No. 3 at Shajapur, Madhya Pradesh (MUR 377)**
(Deb. 7, Vol. XI, 02-08-2005)
Col. 403-04
- Need to start work on Jodhpur-Barmer and Jodhpur-Jaisalmer National Highway and also clear the proposals for construction of roads under Central Road Fund for Jodhpur (MUR 377)**
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Col. 60
- Need to start work on rope-way at Gimath Parvat in Junagarh district of Gujarat (MUR 377)**
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Col. 55
- Need to stop evacuation of hutments by Railways during rainy season in Gondia District, Maharashtra (MUR 377)**
(Deb. 3, Vol. XI, 27-07-2005)
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- Need to streamline credit card operations of nationalised banks in the country (MUR 377)**
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- Need to Streamline telephone services of BSNL in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)**
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Col. 437
- Need to streamline the functioning of CGHS Dispensaries in the country (MUR 377)**
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- Need to streamline the procedure for auction of coal in Bharat Coking Coal and Eastern Coalfields Limited (MUR 377)**
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Col. 623
- Need to take appropriate steps for revival of 53 sick textile units as recommended by BIFR (MUR 377)**
(Deb. 16, Vol. XII, 16-08-2005)
Col. 430-31
- Need to take necessary steps to prevent pollution in river Gomti at Sultanpur, Uttar Pradesh (MUR 377)**
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Col. 629
- Need to take over construction of Mandal Dam in Chatra Parliamentary Constituency of Jharkhand by the Central Government with a view to provide irrigation facilities to tribal people in the region (MUR 377)**
(Deb. 14, Vol. XII, 11-08-2005)
Col. 326-27
- Need to take preventive measures against various industrial units spreading toxic effluents and waste in Amroha Parliamentary Constituency, Uttar Pradesh (MUR 377)**
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Col. 530-31
- Need to take speedy action for upgradation of road infrastructure in Gujarat (MUR 377)**
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- Need to take steps for early completion of power projects in Maharashtra (MUR 377)**
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- Need to take steps for implementing drip irrigation system in Karnataka with hundred per cent subsidy (MUR 377) (Deb. 11, Vol. XII, 08-08-2005) Col. 526-27**
- Need to take steps for proper up keep and maintenance of Babu Rajendra Prasad's 'Samadhi' at Patna (MUR 377) (Deb. 11, Vol. XII, 08-08-2005) Col. 530**
- Need to take steps for providing accommodation to the Employees of Bokaro Steel Plant, Jharkhand (MUR 377) (Deb. 24, Vol. XIII, 30-08-2005) Col. 57-58**
- Need to take steps to check erosion caused by river Sharda at Kishanpur Wildlife Sanctuary in Lakhimpur Kheri, Uttar Pradesh (MUR 377) (Deb. 9, Vol. XI, 04-08-2005) Col. 367-68**
- Need to take steps to check use of drugs by the youth in Punjab (MUR 377) (Deb. 17, Vol. XII, 17-08-2005) Col. 480**
- Need to take steps to strengthen banks of river Krishna at Karad and Sangli in Satara and Sangli districts of Maharashtra (MUR 377) (Deb. 16, Vol. XII, 16-08-2005) Col. 432-33**
- Need to take steps to strengthen family welfare programmes with a view to mitigate poverty (MUR 377) (Deb. 14, Vol. XII, 11-08-2005) Col. 321-22**
- Need to take suitable measure to solve scarcity of drinking water in Theni district, Tamil Nadu (MUR 377) (Deb. 14, Vol. XII, 11-08-2005) Col. 320-21**
- Need to take suitable measures for further development of tourism industry in Kerala (MUR 377) (Deb. 2, Vol. XI, 26-07-2005) Col. 627-28**
- Need to take suitable measures for speedy disposal of pending cases in courts (MUR 377) (Deb. 17, Vol. XII, 17-08-2005) Col. 484**
- Need to take suitable measures to boost border trade with Myanmar and Bangladesh (MUR 377) (Deb. 11, Vol. XII, 08-08-2005) Col. 533-34**
- Need to take suitable measures to check incidents of terrorism in J&K (MUR 377) (Deb. 8, Vol. XI, 03-08-2005) Col. 543-44**
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